# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

# UNSTARRED QUESTION NO. 3127 TO BE ANSWERED ON 21.03.2017

#### SCHEMES RELATED TO B.R. AMBEDKAR

# 3127. SHRI GAJANAN KIRTIKAR: SHRI BIDYUT BARAN MAHATO: SHRI T. RADHAKRISHNAN: SHRI S.R. VIJAYAKUMAR: KUNWAR HARIBANSH SINGH:

#### Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has any proposal to observe B.R. Ambedkar Remembrance Day on 14th April, 2017 in the country;

(b) if so, the details along with the aims and objectives thereof;

(c) the programmes being organized by the Government on this occasion;

(d) the new schemes being launched by the Government for the welfare of Scheduled Caste communities in the country; and

(e) the steps taken/being taken by the Government to uplift the socio-economic condition of SCs in the country?

#### ANSWER

# MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) to (c): Yes Madam. The Government has decided that every year 14<sup>th</sup> of April will be celebrated as Rashtriya Samrasta Divas with the aim to bring about a feeling of Samrasta amongst all the citizens of the Country, which will be an appropriate tribute to Dr. Ambedkar. As was done in the previous years, on the occasion of the Birth Anniversary of Dr. B.R.Ambedkar on 14<sup>th</sup> April 2017, floral tributes will be paid at the statue of Dr. B.R.Ambedkar in the Parliament House lawns by the President, Prime Minister and others.

(d): No new schemes are proposed to be launched by the Government at present for the welfare of Scheduled Caste communities in the country.

(e): The schemes implemented by the Ministry to uplift the socio-economic condition of SCs in the country are at **Annexure**.

# Annexure referred to in reply to Lok Sabha Unstarred Question No. 3127 for 21/3/2017

The following schemes are being implemented by the Ministry of Social Justice and Empowerment to uplift the socio-economic conditions of SCs in the country:

# 1. Scheme of Free Coaching for SC and OBC Students

The objective of the Scheme is to provide coaching of good quality for economically disadvantaged Scheduled Castes (SCs) and Other Backward Classes (OBCs) candidates to enable them to appear in competitive examinations and succeed in obtaining an appropriate job in Public/Private Sector.

#### 2. <u>Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the</u> <u>Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989</u>

The PCR and PoA Acts are implemented by the respective State Governments and Union Territory Administrations. With a view to ensure its effective implementation, Central assistance is provided to them under the Centrally Sponsored Scheme for implementation of the PCR and PoA Acts, mainly for following purposes:-

- Functioning and strengthening of the Scheduled Castes and Scheduled Tribes Protection Cell and Special Police Stations.
- Setting up and functioning of exclusive Special Courts.
- Relief and Rehabilitation of atrocity victims.
- Incentive for Inter-Caste Marriages.
- Awareness generation.

# 3. Pradhan Mantri Adarsh Gram Yojana

The Centrally Sponsored Scheme 'Pradhan Mantri Adarsh Gram Yojana' (PMAGY) is being implemented for integrated development of Scheduled Castes (SC) majority villages having SC Population concentration > 50%

# 4. Venture Capital Fund for Scheduled Castes

Venture Capital Fund is a Social Sector Initiative implemented nationally in order to promote entrepreneurship among the Scheduled Castes population in India.

# 5. Credit Enhancement Guarantee Scheme for the Scheduled Castes (SCs)

The objectives of the Scheme is to promote entrepreneurship amongst the Scheduled Castes who are oriented towards innovation and growth technologies.

# 6. National Scheduled Castes Finance & Development Corporation (NSFDC)

The National Scheduled Castes Finance & Development Corporation (NSFDC) is implement various micro-finance schemes and skill development project for the benefit of the SC community.

# 7. Self-Employment Scheme for Rehabilitation of Manual Scavengers (SRMS)

The Self-Employment Scheme for Rehabilitation of Manual Scavengers (SRMS) was introduced in January, 2007, with the objective to rehabilitate the remaining manual scavengers and their dependents in alternative occupations. As per the revised Scheme, identified manual scavengers, one from each family, are provided one-time cash assistance.

# 8. <u>Centrally Sponsored Scheme of Assistance to Scheduled Castes Development Corporations(SCDCs)</u>

Share Capital contribution is released to the State Scheduled Castes Development Corporations (SCDCs) under a Centrally Sponsored Scheme in the ratio of 49:51 between Central Government and State Governments. There are in total 27 such State-level Corporations which are working for the economic development of Scheduled Castes, although some of these Corporations are also catering to the requirements of other weaker sections of the Society, e.g. Scheduled Tribes, OBCs, Minorities etc.

# 9. <u>Pre-Matric Scholarship to the SC Students studying in classes IX & X</u>

Pre-Matric Scholarship to the SC Students studying in classes IX & X is a Centrally Sponsored Scheme and implemented through State Government and UT administration.

# 10. Scheme of Grant in Aid to Voluntary Organisations working for Scheduled Castes

The main objective behind the scheme is to involve the voluntary sector and training institutions of repute to improve educational and socioeconomic conditions of the target group i.e. Scheduled Castes with a view to upgrade skill to enable them to start income generating activities on their own or get gainfully employed in some sector or the other.